



Government of Jammu and Kashmir.
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat.

Tender Notice.

On behalf of the Governor of Jammu and Kashmir the Department of Law Justice and Parliamentary Affairs invite sealed tender, affixed with revenue stamps worth ₹ 10.00, from the registered publishers/booksellers for supply of Law books and Journals to be delivered at its Library as per list available at website www.jklaw.nic.in which should reach to the undersigned by or before 11 march 2013 at 3Pm .The received tender shall be opened by the purchase committee on 11 March 2013 at 3 PM in the office of Special secretary Law Room No:- 32 Main Block .The tender should be accompanied with CDR/FDR of Nationalized Bank worth ₹.5000.00 pledged to the Financial Advisor/CAO Law ,Justice and Parliamentary Affairs. The percentage of rebate on printed price of Books/Journals should in clear terms be mentioned in the tender. The offer deficient in any manner shall be rejected without earlier intimation. The Books and Journals will have to be supplied within seven days from issuance of supply order by the Department in favor of successful bidder and delivered in the library of Department of law civil secretariat.


Financial Advisor/CAO 21/2/13

Department of L, J & PA

No:- LD (Lib) 3/A ctt8
Dated:- 21/02/2013



Government of Jammu and Kashmir,
Department of Law, Justice and Parliamentary Affairs

LIST OF BOOKS SELECTED TO BE PURCHASED:

S.NO	Title	Author	Ed.	Price	Qty.
1.	A Handbook of Women's Human Rights	B.C. Acharya.	2012		2
2	A textbook of Jurisprudence.	Sir George Paton latest ed.	2012		2
3	Arbitration Agreements and Awards	Bansal Ashwinie Kumar, Universal law Publication	2012		2
4	Ball and Bell on Environmental law: The law and policy relating to the protection of the Environment.	Stuart Bell	2012		2
5.	Bar Council of India Rules along with Allied Rules and Advocates Act, 1961	Universal Law Publications	2012		2
6.	Law of Partnership.	Avtar Singh	2012		2
7.	Copyright Law: A comparative study	Faizan Mustafa	2012		2
8.	Law relating to Muslim Women and their rights, 2010				2
9	Supreme Court Index of cases 1950-2012.	Surendar Malik (in 2 vols 2012	2012		2
10	Rights of Persons with disabilities	- do -	2012	1,100.00	2
11	Complete Digest of Supreme Court cases (in volumes)	S Malik. EBC	2012		2
12.	Constitutional Amendments in India, 4th Edn.	by Pylee M.V.	2012	1,295.00	2
13	Constitution of Jammu & Kashmir	Sharma Prof. S.K.	2011	950.00	2
14	Constitution of India, 11th Edn	Bakshi P.M	2012	220.00	2

15	Constitutional Law and History of Government of India, 8th Edn	Anand Prof. C.L.	2008	1,295.00	2
16	Constitutional Law of India (An exhaustive article-wise Commentary with Comprehensive Coverage of Background, Review and Reforms) in 2 vols.	Kashyap Subhash C.	2012		2
17	Indian Presidency Constitution Law & Practice	Kashyap Subhash	2012	525.00	2
18	Law of Adoption Minority Guardianship & Custody	Paras Diwan	2012	1,395.00	2
19	Alternative Dispute Resolution : What it is and how it works	Rao P.C. & William Sheffield	2011	425.00	2
20	Commentary on the Arbitration and Conciliation Act	Malik Justice S.B.	2011	1,495.00	2
21	Law Relating to the Armed Forces in India, 5th Edn.	Nilendra Kumar Maj	2013	1,100.00	2
22	Arms & Explosives Laws	Universal's Legal Manual	2013	450.00	2
23	Banking and Financial Institutions Laws	Universal	2013	795.00	2
24	Law Relating to the Negotiable Instruments Act - with Exhaustive Comments and Case	Aiyar S. Krishnamurthi	2012	1,195.00	2
25	Child Rights and the Law	Khan Dr. Nuzhat Parveen	2012	595.00	2
26	Law of Foreigners, Citizenship & Passports in India, 2nd Edn.	Gurbax Singh	2011	1,495.00	2
27	Central Civil Acts (100 Important Acts) with	Universal's Legal Manual	2013	725.00	2

	Short Comments				
28	Code of Civil Procedure with Exhaustive Case Law	Bhagat Y.P.	2012	995.00	2
29	Company Law, 6th Edn	Saharay H.K.	2012	425.00	2
30	Commentary on the Consumer Protection Act, 5th Edn.	Barowalia Dr. J.N.	2012	1,595.00	2
31	Law of Contempt of Court and of Legislature, 5th Edn	Justice Tek Chand	2012	1,195.00	2
32	Drafting Corporate and Commercial Agreements (Legal Drafting, Guidelines, Form & Precedents)	Rodney D. Ryder	2011	1,395.00	2
33	Legal Draftsman (A Comprehensive Guide to Deeds and Documents), 13th Edn. 2013 (In 2 Vols	Hargopal	2013	3,495.00	2
34	Commentary on the Indian Penal Code, 2nd Edn	Gaur Dr. K.D	2013	1,795.00	2
35	Law Relating to Departmental Enquiries for Government Servants, 3rd Edn.	Ramachandra Rao A.S.	2011	995.00	2
36	Dismissal, Discharge, Termination of Service and Punishment, 12th Edn.	Malhotra L.C.	2012	1,695.00	2
37	Law Relating to Dowry, Dowry Death, Cruelty to Women & Domestic Violence, 2nd Edn.	Nalwa Suman & Kohli Hari Dev	2013	850.00	2
38	Anti-Defection Law and Parliamentary Privileges, 3rd Edn	Kashyap Subhash C	2011	1,595.00	2
39	Election Laws	Universal's Legal Manual	2013	750.00	2

40	Law of Marriage Maintenance Separation and Divorce, 4th Edn.	Aiyar S. Krishnamurthi	2012	1,395.00	2
41	Introduction to Muslim Law	Tahir Mahmood	2013	295.00	2
42	Supreme Court on Forest Conservation, 3rd Edn.	Dutta Ritwick	2011	650.00	2
43	Income Tax Act as amended by The Finance Act, 2012 with Short Notes	Universal's Legal Manual	2012	650.00	2
44	Practical Guide to Industrial Disputes Act & Rules, 5th Edn	Kumar H.L.	2012	650.00	2
45	Digest of Labour Cases, 1990 - July 2011 (Case Law Finder), 8th Edn	Kumar H.L.	2012	1,195.00	2
46	Labour and Industrial Law Manual, (Hb)	Universal's Legal Manual	2013	650.00	2
47	Law of Mines and Minerals	Basu Majumdar P.K	2011	995.00	2
48	Motor Vehicles Laws (Containing Act, Rules, Regulations, Orders & Schemes)	Universal's Legal Manual	2013	575.00	2
49	Parliamentary Procedure - Law Privileges, Practice & Precedents, 3rd Edn. (TBA) To Be Announced	Kashyap Subhash C.	2013		2
50	Law of Sale of Goods, 9th Edn.	Aiyar P. Ramanatha		895.00	2
51	Transfer of Property Act - With Model Forms of Sale Deed, Agreement to Sell, Mortgage, Lease Deed, Gift Deed, Partition	Sanjiva Row	2013	3,500.00	2

	Deed, Assignment of Actionable Claim etc. etc., 8th Edn. (In 2 Vols.)				
52	Law Relating to Societies Registration, 2nd Edn.	Parameswaran	2013	750.00	2
53	Law of Contract and Specific Relief, 6th Edn	Moitra A.C.	2012	2,100.00	2
54	Constitution of India.	Govt. publication	2012		6
55	Service Laws In J & K	Imtiya Hussain	2012		2
56	J & K revenue Laws	- do -	2012		2
57	Parliamentary Practice	Koul Shakhdar	2012		2
58	Commentary on the Constitution of India Vol 5 onwards	D D Basu.			2
59	Shorter constitution of India.	D D Basu.	2012		2

List of the Law Journals selected by the Committee.

1. Supreme Court Cases, 2009 to 2012. -2 sets .-
2. Current Central Legislation, 2006 to 2012. -2 sets .-
3. Kashmir Law Journal. 2007 to 2012. -2 sets .-
4. Criminal Law Journal. 2008 to 2012. -2 sets .-
5. Supreme Court Yearly Digest, 2009 to 2012 -2 sets .-
6. Service Law Journal, 2008 to 2012. -2 sets .-
7. Supreme Court weekly, 2008 to 2012. -2 sets .-
8. Srinagar Law Journal. 2010, 2011 and vol.2 (2012). -4 sets -